

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.134/2023 IN CP (IB) No.06/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INCREDIBLE INDUSTRIES LIMITED V/S MANNOHAR LAL HIRA LAL LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Arjun Asthana, with : *For the Operational Creditor*
Sh. Nachiket Chawla, Adv.

Sh. Shishir Dwivedi, Proxy for : *For the Corporate Debtor*
Sh. Manu Khare, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Proxy Counsel, Sh. Shishir Dwivedi is present through VC on behalf of Sh. Manu Khare, Ld. Counsel representing the Corporate Debtor states that the learned arguing counsel is not available today as he is down with fever, and therefore seeks a short adjournment.
- 2.** Let the matter be adjourned for further hearing on 14th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

12th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*